

Shomuk Consultancy Services Private Limited , CIRP COMMENCEMENT DATE - 11.06.2024 List of creditors as on: 02.07.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Aditya Birla Finance Limited	05-12-2023	18,07,19,338.97	17,94,30,323.00	Secured financial creditors	17,94,30,323.00	0	No	100.00%	-	-	-	12,89,015.97	Claims has been provisionally admitted, awaiting further clarification sought through email and would be further updated based on additional information's & clarifications and details available with the CD.
			18,07,19,338.97	17,94,30,323.00		17,94,30,323.00	-		100.00%				12,89,015.97	

Note 1: Primary and Collateral Securities: -

- Plot of land measuring 5 cottahs 3 chittaks and 27 sqft together with a three storied building thereon with covered area of 8837 sqft (ground floor 3303 sqft first floor 2767sqft and second floor 2767 sqft situated at 5A Palm Avenue within Municipal ward no.85 Kolkata-19 (Owner Name-Aniruddha Banerjee)
- ALL THAT the 42.4 (forty-two point four) decimal in the total land comprised in the R.S. Dag No. 1002, recorded under Khatian No. 207, lying and situate at Mouza - Dhapa, J.L. No. 2, R.S. 236. Pargana Magura, Touzi no. 46B 2, under Police Station - Pragati Maidan (Formerly under Tiljala Police Station, in the District of South 24 Pargans, under Sub Registry Office at Sealdah together with 50 (fifty) years old R. T. Shed multiple structure measuring about 5000 sq. ft. standing thereon with cemented flooring Office at Sealdah together with 50 (fifty) years old R. T. Shed multiple structure measuring about 5000 sq. ft. standing thereon with cemented flooring, the said total land having shown delineated with RED border in the annexed sit plan/ map along with all easement rights thereto (Owner-Shomuk Consultancy Services Pvt Ltd)
- ALL THAT the entire Third Floor flat of the said building admeasuring Super Built up area of 1500 Sq. ft., a bit more or less comprising of three bed rooms, two toilets/privy, one drawing cum- dining room, one kitchen and one balcony (52 years old building and complete mosaic flooring) lying and situate at the Premises No. 112 B, Dr. Meghnad Saha Sarani, P.S. Lake, Kolkata 700 029 together with the undivided proportionate impartible share or interest in the land comprised in the Said Premises attributable to the Said Flat and proportionate undivided impartible share in the common areas of the Said Building, facilities, amenities and installations in the Said Building in common with the other owners and/or occupiers of other flats/units (Owner Name-Aniruddha Banerjee & Subharthi Banerjee)
- ALL THAT the said Flats being residential flat No. 301 on the entire 3rd floor No. 401 on the entire 4th floor of the said Building having an aggregate super built up area of 3820 sq. ft. alongwith two servant rooms (each measuring 65 square feet more or less) on the ground floor and three covered car parking spaces on the ground floor of the said Building constructed on the land comprised in the said property being 6E, Keyatala Road, Police Station - LakeKolkata-700029, ALONGWITH undivided variable impartible proportionate part or share of land attributable to the said Flats in the land comprised in the said Property AND right, title and interest in the front portion comprising of 700 square feet more or less of the road on the top most storey of the said building, delineated in the Map or Plan annexed hereto in "RED" AND common parts/ areas, facilities and amenities and other benefits and privileges and advantages in common to be conferred on granted or provided by the Vendor in the said Building including those mentioned in the Third Schedule hereunder written in common with other co-owners and/or occupiers of other flats/areas/portions/units in the said Building (entitled, permitted or authorized to a similar right as of the Purchasers),. The said Flat, two servants' quarters, three car parking spaces and the front portion of the roof are delineated in the map or plan annexed in the Red Border. (Owner Name-Aniruddha Banerjee)